

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:222

ANSWERED ON:10.08.2010

TOLL TAX

Barq Shri Shafiqur Rahman;M.Thambidurai Dr.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

hat:

- (a) the mechanism for determining toll tax on the National Highways (NHs) in the country;
- (b) whether the Government/National Highways Authority of India (NHAI) have recently increased the rate of toll tax on the NHs;
- (c) if so, the details thereof, alongwith the rate of increase/revision in toll tax during each of the last three years;
- (d) whether the users residing in and around NHs and using NHs for local commuting are also required to pay toll tax; and
- (e) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

(a) At present user fee is determined in accordance with the provisions under National Highways Fee (Determination of Rates and Collection) Rules, 2008 notified on 05th December 2008. These Rules prescribe the base rates of user fee to be levied for use of a section of national highway, bridge, tunnel or bypass, alongwith exemptions and discounts available to categories specified in these Rules.

(b) to (e) Details are given in Annexure.